

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.123/BB/2017	-	For filing objections	Rule-6 of IB	Ajay Bhandari Vs Pearson Education Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ajay Bhandari 7829737929	Petitioner.	Ajay Bhandari
2.	R. Saranya Devi 9449378870	Respondent	R. Saranya Devi

Counsel for petitioner is present. M/s. Lawyer's Inc. have filed vakalat for corporate debtor and requested time to file reply.

List it as a last chance on 07.02.2018.


MEMBER (T)


MEMBER (J)